NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

Name of the Company:

Dr. Rajeshkumar H Acharya POA of

Dr. Bela M Talwar

(Panetar Hotels & Resorts Pvt. Ltd)

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

<u>ORDER</u>

None present for Appellant. None present for ROC.

Appellant is directed to issue notice on ROC and shall file proof of service.

List the matter on 19.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 4th day of December, 2017.